

[English]

**Grant Released by UGC During Seventh Five Year Plan**

6198. SHRIPRITHVIRAJ D. CHAVAN:  
Will the Minister of HUMAN RESORCE DEVELOPMENT be pleased to state:

(a) what was the total amount of grant released by University Grants Commission to various Universities under various programmes and schemes during the Seventh Plan, particularly the Universities in Maharashtra;

(b) the details of amount sanctioned and released to each University in Maharashtra during that period;

(c) whether any grant was sanctioned but could not be released; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIMENTATY AFFAIRS  
MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) to (d). According to information furnished by UGC, the Commission released a total plan grant of Rs. 454.59 crores to various universities in the country during the seventh plan period. The grants sanctioned and released to universities in Maharashtra are as follows:-

*(Rs. in lakhs)*

Sl. No.	Name of University	Amount sanctioned	Amount released
1	2	3	4
1.	Amravati University	75.80	75.80
2.	Bombay University	602.38	<b>601.02</b>
3.	Marathawada University	294.57	294.38
4.	Nagpur University	365.61	362.95
5.	Poona University	696.18	676.76
6.	S.N.D.T. Women's University	380.98	380.48
7.	Shivaji University	228.66	228.34

In the case of Poona University, the full sanctioned amount could not be released due to non-receipt of the prescribed documents from the University in time.

**Damage to Crops by Wild Pigs**

6199. DR D. VENKATESWARA RAO:  
Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:-

(a) whether it is a fact that standing crops are being damaged to a great extent by wild pigs in several districts of Andhra Pradesh and also in various other States;

(b) if so, the number of cases reported and the extent of damage caused by the wild pigs. State-wise; and

(c) whether the Government propose to bring about any amendment to the wild life preservation Act so as to exclude the wild pig from the purview in view of the extensive damage being caused by them?

**THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT OF FORESTS (SHRI KAMAL NATH):** (a) Reports about standing crops being damaged by wild pigs in Andhra Pradesh and other areas are received from time to time.

(b) Figures regarding the extent of damage to crops exclusively by wild pigs are not maintained.

(c) There is no proposal to exclude wild pigs from the purview of wild life (Protection) Act, wild pigs are in Schedule III of the Act. State Government have the power to declare, either in the whole State or in particular area, any animal other than those in Schedule II and part II of Schedule II as vermin I.E. harmful to standing crops. The vermins can be hunted without any restriction.

#### **Creation of Posts for Teaching Staff for A&N Island**

**6200. SHRI MANORANJAN BHAKTA:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government have received several proposals from Union Territory of A&N Island regarding creation of posts of teaching staff and for improvement of education; and

(b) if so, the details thereof and action taken thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM):** (a) & (b). Government have

received a proposal from A&N Islands for creation of 18 posts of lecturer for degree college, port Blair. The existing staff strength of this college is 55. Government had earlier sanctioned 14 posts of lecturer for this college in January, 1989. The proposal of the UT Administration for creation of 18 posts of lecturer has not been approved for want of sufficient justification.

#### **Recruitments and Promotions to SCs/ST's in Anganwadi**

**6201. SHRI ANADI CHARAN DAS:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether reservation rules in favour of Scheduled Castes and Scheduled Tribes are not followed in recruitment and promotion to the various categories of staff engaged in Anganwadis in the country being run under Integrated Child Development Scheme;

(b) if so, the reasons therefor; and

(c) the action Government propose to take in the matter?

**THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT (KUMARI MAMTA BANERJEE):** (a) to (c). The Centrally Sponsored Integrated Child Development Services (ICDS) Scheme is implemented by the State Governments and Union Territory Administrations. Under the Scheme, various categories of staff are engaged namely Project Officer, Child Development Project Officer, Assistant/ Additional Child Development Project Officer, Supervisor (Mukhya Sevika) and other Ministerial Staff. These personnel are recruited by the State Governments on regular basis and their promotions etc. are governed by